**Annexure-7(Not Applicable)**

**Name of the corporate debtor:TEJASWINI ENGINEERING PRIVATE LIMITED Date of commencement of CIRP: 1st March 2021.; List of creditors as on:20 April 2021**

**List of operational creditors (Government dues)**

(Amount in ₹)

| Sl.No. | Name of creditor | Identification No. | Details of claim | | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | |
| | TOTAL | | | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 |